

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH  
AT HYDERABAD

O.A 813/97

Date of decision: 30.6.97

Between :

And

1. Chairman, Telecom Commission,  
& DG, Telecommunications,  
New Delhi.
2. Chief General Manager,  
Telecommunications,  
AP Circle, Hyderabad.
3. Dy. General Manager (Admn.)  
O/o Chief General Manager,  
Telecommunications, AP Circle,  
Abids, Hyderabad.
4. General Manager,  
Telecommunications,  
Hyderabad Area, CTO Compound,  
Secunderabad.
5. Telecom District Manager,  
Ananthapur. ... Respondents

Shri V.Venkateswara Rao ... Counsel for applicants

Shri N.R.Devaraj, SCGSC ... Counsel for respondents

**CORAM**

HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (ADMINISTRATIVE)

○ R D E R

Heard Shri Phani Raj for Shri V.Venkateswara Rao on behalf of the applicant and Shri W.Satyanarayana for Shri N.R. Devaraj, on behalf of the respondents.

2. The facts and circumstances of this case are similar to those contained in OA 777/96 which was disposed of by this Bench on 18.6.96 with certain specific directions. The directions contained in the above OA have to be relied in this case also.

~~Qa 30%~~

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3. Accordingly the following directions are issued:-

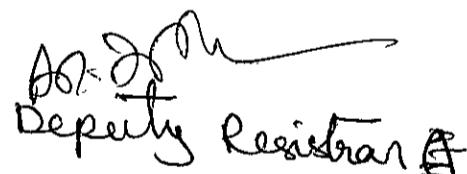
- (i) The applicants may file a representation, if advised, within 4 weeks from today to the respondent with the same relief as contained in this OA.
- (ii) If it is found that the applicants are actually working as of today, the respondents shall examine their claim and take appropriate decision in the matter. A copy of the decision so arrived at shall be conveyed to the applicants. In case the claim is rejected, reasons for rejection shall be communicated.
- (iii) The applicants shall not be disengaged until a period of 2 weeks expires after the decision on the representation is taken.

Thus the O.A. is disposed of at the admission stage.

  
(H. Rajendra Prasad)  
Member (Administration)

30 Jun 97

30.6.1997

  
Deputy Registrar

VM

O.A. 813/97

To

1. The Chairman, Telecom Commission,  
and DG, Telecommunications, New Delhi
- 2 The Chief General Manager,  
Telecommunications, A.P.Circle, Hyderabad.
3. The Deputy General Manager(Admn.)  
O/o the Chief General Manager,  
Telecommunications, A.P.Circle, Nizamabad,  
Hyderabad.
4. The General Manager, Telecommunications,  
Hyderabad Area, CTO Compound, Secunderabad.
5. The Telecom Dist.Manager, Anantapur.
6. One copy to Mr.V.Venkateswar Rao, Advocate, CAT.Hyd.
7. One copy to Mr. N.R.Devraj, Sr.CGSC. CAT.Hyd.
8. One copy to D.R.(A) CAT.Hyd.
9. One spare copy.

pjm.

20/7/97

COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE  
VICE-CHAIRMAN

and

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 30-6-1997

~~ORDER~~ JUDGMENT

M.A./R.A./C.A.No.

in

C.A.No.

813/97

T.A.No.

(w.p.)

Admitted and Interim directions  
Issued.

Allowed

Disposed of with directions

Dismissed. *at the aduiaia stage*

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected

No order as to costs

pvm

